

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/59(KB)2013
COMP.APPL/224(KB)2019,
COMP.APPL/173(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	ORNATE LIFE STYLE PVT. LTD. VS GILLANDERS PROPERTIES PVT. LTD. & ORS.
UNDER SECTION	"SEC. 241(1) SEC. 242(4)"

Appearance (via video conferencing/physically)

For the Petitioner

Ms. Debolina Ganguly, Adv. for Mr. Jishnu Saha, Sr. Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. When this matter was taken up for hearing today, Ld. Counsel appearing on behalf of the petitioner Ms. Debolina Ganguly states that arguing Counsel Mr. Jishnu Saha, Sr. Counsel is not available today. She seeks an adjournment on his behalf.
3. At request, post this matter on **14.09.2023** for hearing.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**